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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
Original Application No.201/2023 (WZ)

Charan Ravindra Bhatt Applicant

v/s

Wetland Division, MoEF& CC &Ors Respondents

Affidavit in reply on behalf of the State Wetland Authority, Government of Maharashtra, i.e. Respondent No.8 herein.

I, Abhay Madhukar Pimparkar, aged about 51 years, Occupation Service, Director, Environment and Climate Change Department and Member Secretary, Maharashtra State Wetland Authority i.e. Respondent No.8 herein, having address at: New Administrative Bhavan, 15th Floor, Madame Cama Road, Mantralaya, Mumbai 400032, do hereby state on solemn affirmation as under:

1. I am filing this Affidavit in compliance with the order dated 07/01/2026 passed by the Hon'ble National Green Tribunal, Western Zone, Pune, wherein Respondent No. 8 was directed to file specific affidavit mentioning as to whether all the said survey numbers conclusively form part of the wetland or not.





2. I say that the Applicant has contended that the Wetland Atlas shows that entire village at Sasunavghar, especially Survey Numbers 99/B, 99/C, 100/1, 100/2, 100/3, 100/4, 101/A, 101/D, 101/E, 104/1/2, 105/1, 192/2, 193/3, and 193/4, fall within the Coastal Wetland Natural Intertidal Mudflat zone. Vide order dated 07/01/2026, this Hon'ble Tribunal has directed this Respondent to file a conclusive report/reply clarifying whether the above-mentioned areas constitute wetlands.

3. I further submit that the cadastral details/maps of Survey Numbers 99/B, 99/C, 100/1, 100/2, 100/3, 100/4, 101/A, 101/D, 101/E, 104/1/2, 105/1, 192/2, 193/3, and 193/4 are currently unavailable, as informed by District collector and Chairman District Wetland Committee, Palghar through vide their letter dated 11th March 2026 (i.e. Respondent no. 2).

4. I say and submit that vide affidavit dated 31st December, 2025, the Respondent Authority has submitted that as per report submitted by the National Centre for Sustainable Coastal Management, Chennai with respect to impugned survey nos. I say and submit that, as per NCSCM report, all the impugned Survey Numbers viz. 99, 100, 101, 104, 105, 192, and 193 fall partly within CRZ and partly within Wetlands. The wetland and CZMP boundaries have been computed, and the information is presented in Annexure I annexed to the Affidavit of the present Respondent dated 31/12/2025.

5. I say and submit that, as per the Wetland (Conservation & Management) Rules, 2017, by the MoEF&CC, New Delhi, the State Government is in process of preparation of brief document for wetlands in the State, including Palghar District. If the site / survey nos. in question meets the definitions of 'wetland' as per Wetland Rules, 2017, following the due process as stipulated in the Wetland Rules, 2017 and on recommendation of the State Wetland Authority; the site in question would be Notified and declared as wetland in official Gazette, by the State Government, in exercise of powers conferred under Section 7 of the Wetland Rules, 2017.



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6. I say that the contents of this affidavit are true and correct to the best of my knowledge and belief, and nothing material has been concealed.

Place: Mumbai

(Abhay Madhukar Pimparkar)
Deponent
Director, Env&CC Department and
Member Secretary, State Wetland
Authority

Date: 25/03/2026

25 MAR 2026



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22 MAR 2010





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VERIFICATION

I, Abhay Madhukar Pimparkar, Age 51 years, Director, Environment and Member Secretary of the Maharashtra Coastal Zone Management Authority, having my office address at 15th Floor, New Administrative Building, Mantralaya Mumbai, do hereby verify & declare that statements made in the aforesaid Paras are true and correct to the best of my knowledge and information and I believe the same to be true and that nothing material has been concealed therefrom.

Verified at Mumbai on this ^{25th} day of March, 2026

Abhay Madhukar Pimparkar

(Abhay Madhukar Pimparkar)
Director, Env&CC Dept &
MS, State Wetland Authority
Deponent



Identified by

Shabeen Swali Shaikh

Shabeen swali shaikh
section officer
Env & CC Dept

BEFORE ME

Adv. V. B. Ghorpade

ADV. V. B. GHORPADE
ADVOCATE & NOTARY
GOVT OF INDIA
Reg. No. 51187

NOTED & REGISTERED
Sr. No. 881 Page No. 062
Dated **25 MAR 2026**

